

(c) The month-wise details of the infiltration during the last one year is given below:

Year	Attempted	Successful
June-09	13	2
July-09	43	-
August-09	110	21
Sept-09	43	11
Oct-09	38	3
Nov-09	40	3
Dec-09	12	4
Jan-10	62	-
Feb-10	3	-
March-10	47	8
April-10	46	7
May-10	52	12
June-10	45	10

Maoists trained by LTTE to unleash terror in Bihar

‡350. SHRI ANIL MADHAV DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that maoists are being trained by LTTE to unleash terror in Bihar;
- (b) whether it is also a fact that Government of Bihar has sent a report to the Centre in this regard;
- (c) if so, the details thereof and reaction of Government thereto; and
- (d) the details of action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) There are no inputs to indicate that the Maoists are being trained by LTTE to unleash terror in Bihar.

Different experiences in States regarding resolving naxal problem

‡351. SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of HOME AFFAIRS be pleased to state:

‡Original notice of the question was received in Hindi.

(a) whether there have been different experiences in different States regarding the joint operation of Centre and State for resolving the naxalite/maoist problem;

(b) whether the problem has become more complicated at some places due to confrontation between the State Government, ruling and opposition party;

(c) whether some people belonging to non-Government and non-maoist political party are also using weapons;

(d) whether there are some indications of surrendering of weapons by the Maoists or incidents of maoist violence are increasing in number; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) All naxal affected State Governments are on board with the Central Government on the strategy to deal with the naxal menace. Joint, coordinated and intelligence based operations are launched by Central Paramilitary Forces (CPMFs) and State Police.

(c) 'Police' and 'Public order' being State subjects, action with respect to maintenance of law and order lied primarily in the domain of the concerned State Governments, who deal with various issues related with normal crime as well as naxalites activities in the State.

(d) and (e) The number of incidents in the current year (upto 15th July) has been 1235 as compared to 1211 in the corresponding period of previous year. The recovery of weapons from the naxalites have increased from 293 in 2009 (from 1st January to 15th July) to 334 in 2010 (from 1st January to 15th July).

Terrorist organisations responsible for violence in J & K

‡352. SHRI MOHAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether considering the deteriorating law and order situation in Jammu and Kashmir, it has again been handed over to army;

(b) if so, the period for which the army will remain deployed;

(c) the cities in Jammu and Kashmir where curfew was clamped in the first week of July and the citizens killed after clamping of curfew in the ensuing violent clashes;

‡Original notice of the question was received in Hindi.